- (a) whether the employees of the Posts and Telegraphs Department working in Dandakaranya Project are getting project allowance as decided by the Department in concurrence with the Finance Ministry's letter of 29th November, 1966;
  - (b) if not, the reasons therefor; and
- (c) from when they will be getting these allowances and whether the local authorities have given proposals to Departmental heads for sanction?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No.

- (b) Prior to 6th December, 1966, only such offices as were opened at the specific request of project authorities to cater primarily to their needs were eligible to be considered for project al lowance. Since P. & T. offices in Dan dakaranya project did not fulfil the conditions, the allowance was not sanc tioned to them.
- (c) Proposal has been received from the concerned Post-master General and is again under consideration and is expected to be decided soon.

## दिल्ली में गणकवंत्रों का लगाया जाना 1028. श्रीमती विद्यावती चतुर्वेदी : क्या संचार मंत्री यह बताने की कृपा करेंगे

- (क) क्या यह रूच है कि दिल्ली में हेलीफोन के बिल आदि तैयार करने के लिए गणकयंत्र लगा दिये गये है :
- (ख) क्या यह भी सच है कि गणक-यंत्रों के लगाये जाने के विरुद्ध रोष प्रकट करने के लिए टेलीफोन विभाग के ननकीं ने हडताल करने की धमकी दी है ; और
- (ग) यदि हां, तो सरकार इस विषय में क्या करने का विचार रखती है?

f [Installation of computers in Delhi SHRIMATI **VIDYAWATI** CHATURVEDI: Will the Minister of

COMMUNICATIONS pleased to

to Questions

- (a) whether it is a fact that computers have been installed for preparation of telephone bills etc. in Delhi.
- (b) whether it is also a fact that the clerks of the Telephone Department have threatened to go on strike as a protest against installation of these computers; and
- (c) if so, what action Government propose to take in this regard?

## संसद-कार्य तथा संचार विभागों में राज्य मन्त्री (श्री आई० के० गजराल) :

- (क) जी नहीं।
- (ख) तथा (ग) प्रवन ही नहीं उठते ।
- t [THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY **AFFAIRS** AND COMMUNICATIONS (SHRI I. K, GUJRAL): (a) No.
  - (b) and (c) Do not. arise. .

MERGER OF MINISTRIES OF AGRICULTURE, COMMUNITY DEVELOPMENT AN» IRRIGATION IN STATES

- 1029. SHRI A. D. MANI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the reaction of the States to the advice of the Central Government to merge the Ministries of Agriculture, Community DeveloDment and Irrigation; and
- (b) the names of tne States which have complied with the suggestion of the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-ANNASAHEB OPERATION (SHRI SHINDE): (a) and (b) A statement furnishing the requisite information as received from the State Governments, since the recommendation was made by the Central Government, is attached.